

Annexure-3
Name of the corporate debtor: Samar Estates Private Limited; Date of commencement of CIRP: 12.01.2024 (Order received on 15.01.2024); List of creditors as on: 23.03.2026

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

| Sr. No | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|--------------------|--------------------|---------------------------|--------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Punjab & Sind Bank | NA | 25.01.2024 | 2,38,64,53,085.08 | 2,38,64,53,085.08 | Secured | 2,38,64,53,085.08 | 0.00 | NO | 57.72% | 0.00 | 0.00 | 0.00 | 0.00 | |
| | TOTAL | | | 2,38,64,53,085.08 | 2,38,64,53,085.08 | | 2,38,64,53,085.08 | | | 57.72% | 0.00 | 0.00 | 0.00 | 0.00 | |